

## IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-140-2020

Lakkawa Karishetty Thr.  
Her Lawful Attorney Balram  
Karishetty  
V e r s u s

..... Petitioner

Dy. Commissioner Corporation  
of the City of Panaji and anr.

..... Respondents

Mr. S. D. Lotlikar, Senior Advocate with Adv. Mr. J. Karn for the Petitioner.  
Adv. Mr. A. D. Bhobe for the Respondent no.  
Adv. S. Mahambrey for Respondent no.

**CORAM: DAMA SESHADRI NAIDU, J.**  
**DATE: 11th September, 2020.**

**ORDER:**

The first respondent is said to have filed the reply just now. The petitioner's counsel seeks time to go through and then file rejoinder, if necessary.

2. Post the matter on 25/9/2020.

**DAMA SESHADRI NAIDU, J.**

AP/-